

National Company Law Tribunal

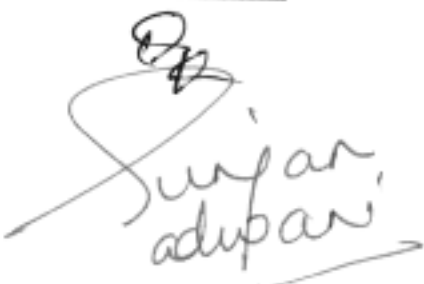
Allahabad Bench

C P No. 299/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2018

NAME OF THE COMPANY: ROC Vs. M/s. Pitambra Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271/272

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Vyas	Advr	Petitioner	
2.	Gunjan Jadwani	Adv.	Respondent	

**CP NO. 299/ALD/2018**

Sh. Krishna Dev Vyas, CGSC for the ROC and Ms. Gunjan Jadwani, Advocate for the respondent is present.

Learned CGSC for the ROC files affidavit of service to the respondent company, which is taken on record. Today the learned counsel would submit that he received an informal communication from counsel for respondent company to make appearance in this matter.

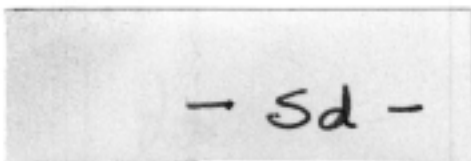
However, today there is no formal representation from the respondent side.

In view of this, the matter to be simply adjourned.

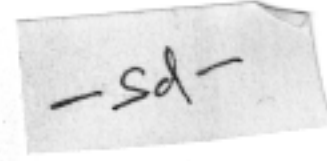
Meanwhile, Advocate Ms. Gunjan Jadwani appeared for the respondent company and waived the notice she seeks time to file Vakalatnama and Reply.

The matter to be listed on 29<sup>th</sup> October, 2018.

**Dated: 16.10.2018**



**SAROJ RAJWARE,  
MEMBER (T)**



**H.P. CHATURVEDI  
MEMBER (J)**